

ITEM NO.1

COURT NO.13

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 945/2024

SONAL PALIT

Petitioner(s)

VERSUS

AYAN DASGUPTA

Respondent(s)

[MEDIATION REPORT RECEIVED]
IA No. 253163/2024 - STAY APPLICATION

WITH
T.P.(C) No. 2954-2955/2024 (XI-A)
IA No. 253850/2024 - STAY APPLICATION

T.P.(C) No. 3306/2024 (XI-A)
IA No. 277145/2024 - EX-PARTE STAY

T.P.(C) No. 3240/2024 (XI-A)
IA No. 276973/2024 - EX-PARTE STAY

Date : 02-07-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) : Ms. Ranu Purohit, AOR
Ms. Niharika Singh, Adv.
Mr. Yashas Rk, Adv.

For Respondent(s) : Mr. Subhasish Mohanty, AOR(Not Present)

UPON hearing the counsel the Court made the following
O R D E R

A request has been made on behalf of
Mr.Subhasish Mohanty, learned AOR, which is not
opposed, list the petitions after partial Court
working days.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(AVGV RAMU)
COURT MASTER (NSH)